

Corrigendum to Minutes of NC-2 Meeting No. 17/81 dated 27.11.2019

Wastage allowed in Case No. R68 for AA No. 0310613860 dated 03.02.2011 (HQ F. No. 01/81/050/00005/AM12/, RA F. No. 03/94/040/00961/AM11/) issued to BHANDARI FOILS & TUBES LIMITED may be read as @ 2% instead of 3%.


SHOBHIT GUPTA

Dy. Director General of Foreign Trade
Directorate General of Foreign Trade
Ministry of Commerce & Industry
Udyog Bhawan, New Delhi